

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

OA.No.2384 of 2000

New Delhi, this ~~21st~~ day of March, 2001

HON'BLE SHRI M.P.SINGH, MEMBER(A)

Amit Kumar Bhardwaj  
S/o Shri Bhagirath Prasad  
R/o C-23, Khazan Basti  
Nangal Raya  
New Delhi-110046

... Applicant

(By Advocate: Shri U. Srivastava)

versus

1. Govt. of NCT of Delhi  
through Lt. Governor of Delhi  
5 Sham Nath Marg  
Delhi-110054

2. The Chief Secretary to the  
Government of NCT of Delhi  
5 Sham Nath Marg  
Delhi-110054

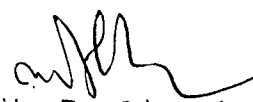
3. Director of Employment  
Government of NCT of Delhi  
2-Battery Lane  
Delhi

... Respondents

(By Advocate: Shri Ajesh Luthra)

ORDER(Oral)

Learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh OA if so advised. Granting that liberty to the applicant, the OA is dismissed as withdrawn.

  
(M. P. Singh)  
Member(A)

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